

NATIONAL COMPANY LAW TRIBUNAL
CHANDIGARH BENCH, CHANDIGARH

CP NO.197/2016
RT CP (CAA) NO.143/Chd/Hry/2017

In the matter of scheme of demerger between:

Jasch Industries Limited ("JIL") ...Petitioner/Demerged Company

And

Jasch Automation Limited ("JAL") ...Petitioner/Demerged Company

Present: Mr. Pankaj Khullar, Advocate for petitioner-companies.

On request of the learned counsel for petitioner-companies, the matter is adjourned to 08.07.2017 for being taken up in the National Lok Adalat.

— Sd/ —

(Justice R.P. Nagrath)
Member(Judicial)

May 29, 2017
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